

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 6346 of 2014**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

09/29.06.2020 Heard through V.C.

Mr. Rajendra Krishna, learned counsel is present on behalf of the petitioner.

At the request of learned counsel for the respondent H.E.C., put up this case on 15th July, 2020.

It is made clear that no further adjournment shall be granted in this matter on any ground whatsoever.

(Deepak Roshan, J.)

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